

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
AMENDMENT				
1	O.S. 195/2020 (SUMMONS) IA/1/2020		Smt. Mahadevamma W/o Basavaraj Vs Smt. Narasamma W/o Narasappa	Urkundappa
2	O.S. 199/2019 (HEARING) IA/1/2019 IA/2/2019		Shivaraj S/o Hiredesayappa Aliyas Desayappa Gonvar Vs Hiredesayappa Aliyas Desayappa S/o Lingappa Gonvar	BMS Advocate
3	FDP 8/2014 (EVIDENCE)		MAHADEVAMMA Vs HANUMAREDDAPPA	M AMAREGOUDA KAG
4	O.S. 128/2014 (EVIDENCE)		DEVAPPA Vs SARASWATHI	M AMAREGOUDA CNVP
5	M.V.C. 107/2014 (EVIDENCE)		Siddappa So Alamappa Vs Buhani Hanumanthu So Anantaiah	J Rayappa Advocate
6	P and SC 4/2014 (EVIDENCE)		P.D. Meena Kumari Vs Lakshmi	B. V. Basavaraj
7	O.S. 481/2014 (EVIDENCE)		Smt. Veeramma Wo Late Pampanna Vs Smt. Ratnamma Wo Mallareddy	B. Abdul Gani adv.,
8	M.V.C. 3/2015 (EVIDENCE)		Prabhavathi Wo Basavaraj Vs Amaresh So Manappa Dangi	V.A.PANNUR
9	M.V.C. 24/2015 (EVIDENCE)		Sri. R. Pampathi @ R. Pampathi Patil So Amargundappa Vs Shiva.V.So Vaiapuri	K.VEERANAGOUDA
10	O.S. 72/2015 (EVIDENCE)		Saraswati Wo Late Ramesh Vs Devappa Nayak So Late Devappa	S.V.P. M.A.G.
11	O.S. 160/2015 (EVIDENCE) IA/1/2015		Bettappa So late Sangappa Vs Shivanagouda So Channabasanagouda Adapur	J. RAYAPPA
12	O.S. 227/2015 (EVIDENCE)		Kora Dora Babu So Kora Subba Raju Vs Kora Subba Raju So Late Kora Venkata Swamy	VEERESH PANNUR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 165/2016 (EVIDENCE)		Duragamma W/o Fakeerappa D/o Fakeerappa Vs Dyavamma W/o Late Fakeerappa	G.BASAVARAJ
14	M.V.C. 475/2016 (EVIDENCE)		Shivappa S/o Rangappa Vs Ramappa S/o Mallappa	BASAVARAJ.S.B.
15	O.S. 18/2017 (EVIDENCE) IA/1/2017		ICICI BANK LTD., BR. BELAGAVI Vs Basanagowda S/o Naganagouda	BALASWAMY
16	M.V.C. 297/2017 (EVIDENCE)		K.Venkatesh alias Venkateshwarlu S/o Rajashekhar Vs Hagarappa S/o Devendrappa Kambli	VEERESH PANNOR
17	M.C. 40/2017 (EVIDENCE)		Basavannayya S/o Kyumaraswamy Vs Sridevi W/o Basavannayya	BHEEMAGOUDA
18	M.V.C. 491/2017 (EVIDENCE)		Smt.Padmavathi W/o R.Nageshwar Rao Reddy Vs Mr. Raghavendra Reddy S/o Reddy Nageshwar Rao	N.RAMANA GOUDA
19	M.C. 11/2018 (EVIDENCE)		Parashuram S/o Hanmanta Vs Shantamma W/o Parashuram D/o Nagappa Maliger	SHRIDHAR ABKARI
20	M.V.C. 253/2018 (EVIDENCE)		Khadar Basha S/o Husen Nayak Vs Narasayy J S/o Somaiah	Srinivas Badi
21	Misc 4/2019 (EVIDENCE)		Rudragouda S/o Viswanath Vs Viswanath S/o Amarappa	BHEEMAGOUDA
22	M.V.C. 55/2019 (EVIDENCE)		Mallappa @ Mallikarjun S/o Tayappa Vs Manjunath S/o Mallappa	K.Hanumesh
23	M.V.C. 236/2019 (EVIDENCE)		Smt. Huligemma W/o Earappa Vs Basavaraj S/o Mallappa	K. Shekar Gouda
24	M.C. 36/2020 (EVIDENCE)		Niranjan Aliyas Anjaappa S/o Shivappa aHanagi Vs Smt. basaamma W/o Aanjappa	chandrasekar p koppal

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	O.S. 220/2020 (ORDERS) IA/1/2020		Chilla Gopala Shetty S/o Ramesh Shetty Vs B. J. Vijayalaxm W/o B. J. Venkayya Shetty	VIRUPAKSHA MALIPATIL
26	ECA 2/2017 (ARGUMENTS)		Raja Mohammed S/o Alam Sab Vs Nagendra Patil S/o Gurulingappa Patil	DRK
Cases listed below are adjourned due to Covid 19				
27	FDP 13/2014 (SUMMONS)	11-01-2021	Hire Rachamma Vs Akkanagamma	KAG
28	O.S. 120/2014 (SUMMONS)	11-01-2021	NANDAPPA Vs HAMPAMMA	MARIBASANGOUDA MARIBASANGOUDA
29	O.S. 180/2014 (SUMMONS)	11-01-2021	BASAMMA Vs SIDDANAGOUDA	VIRUPAKSHA MALIPATIL VIRUPAKSHA MALIPATIL
30	EX 240/2014 (SUMMONS)	11-01-2021	Abdul Gafur Vs Br. Manager, National Insurance Co. Ltd., Raichur	SHP Quadri
31	O.S. 486/2014 (SUMMONS)	11-01-2021	Smt. Amaramma Wo Sabanna Vs Govindappa So Gangappa	J. RAYAPPA
32	M.V.C. 6/2015 (SUMMONS)	11-01-2021	Gudadappa So Shivappa Nadapur Vs Devappa @ M. Devendrappa So Hanumanthavva	V.A.PANNUR
33	O.S. 62/2015 (SUMMONS) IA/1/2015	11-01-2021	Smt.Hampamma @ Yeshodha Wo S.Yallanagouda Vs V.Amarappa So Late Holiyanna @ Holiyappa	J. RAYAPPA
34	O.S. 41/2017 (SUMMONS) IA/1/2017	11-01-2021	Sharanappa S/o Late Basappa Vs Lachamma W/o Late Yankappa	HANUMANTHAPPA BUDIHAL
35	O.S. 51/2017 (SUMMONS) IA/1/2017	11-01-2021	Syed Abdul Khadar Khadri alias jeelani Vs Syed Kareemullah Khadri alias Ali Pasha	M.MARIBASANAGOUDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 64/2018 (SUMMONS)	11-01-2021	UCO Bank branch Gunjalli village, represented by its Manager K. Naresh S/o Late K. Balasubramanyam Vs Venkoba Handarki S/o Mahadevappa	SREEDHAR SESHADRIGIRI KULKARNI
37	M.C. 33/2018 (SUMMONS)	11-01-2021	Y Amaresh S/o Harishchandra Prasad Vs NIL	M. AMARE GOUDA
38	M.C. 40/2018 (SUMMONS)	11-01-2021	Hanumesh S/o Amarappa Earalagadde Vs Keerti @ Sangeeta W/o Hanumesh	KANDAGAL AKBAR
39	O.S. 95/2019 (SUMMONS) IA/1/2019	11-01-2021	Purity Fashions Vs The properietor, Jupiter Traders	R. Veeresh
40	M.C. 4/2020 (SUMMONS)	11-01-2021	Smt. Choudamma W/ G. Rangudu Vs G. Ragudu S/o Govindappa	SHEKARAPA DUMTHI
41	M.C. 16/2020 (SUMMONS)	11-01-2021	Pakeerappa S/o Mahadevappa Vs Nill	Chidanandappa.D.Udbal
42	M.C. 29/2020 (SUMMONS)	11-01-2021	Donepudi Rajitha W/o Donepudi Gopikrishna Vs Nill	Urkundappa
43	O.S. 196/2020 (SUMMONS) IA/1/2020	11-01-2021	Basavaraj U S/o. Late Doddabasappa Vs Doddabasappa S/o. Earappa	MD. JAFFER
44	EX 1/2016 (NOTICE)	11-01-2021	Smt.Shantamma Wo Late Sharanappa Vs B.Daivayatnam So Venkatanarayana	K.AMAREGOUDA
45	O.S. 118/2016 (OBJECTION)	11-01-2021	Basanagouda So Hemantharaja Malagathi Vs Hemantharaj So Pampanna Malagathi	L.Y.H. Adv.,
46	O.S. 173/2016 (OBJECTION) IA/1/2016	11-01-2021	U Venkatakrishnareddy S/o Ramasubbareddy Vs Chanappa Meti S/o Thotangouda	VIJAYABHASKAR REDDY
47	M.V.C. 121/2017 (OBJECTION)	11-01-2021	Abhijit S/o Narsappa Vs Hanumantha S/o Manikappa	J.RAYAPPA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	M.C. 3/2018 (OBJECTION)	11-01-2021	P. Shiva Kishore S/o Late P. Venkateshwara Rao Vs Geeta Rani W/o P. Shiva Kishore	C Anil Kumar
49	EX 33/2018 (OBJECTION)	11-01-2021	Huligemma W/o Ramesh Telagar Vs Devappa Alias M Devendrappa S/o Hanumanthavva	SHARANABASAVARAJ SHIRADDI
50	Misc 31/2018 (NOTICE) IA/1/2018	11-01-2021	Kamalakumari W/o K. Satyanaraya Vs K. Nagamani W/o Venkateshwara rao	KALMANGI AMAREGOUDA
51	M.V.C. 403/2018 (NOTICE)	11-01-2021	M.Yerrappa S/o Basanagouda Vs Siddappa S/o Tukkappa	Urukundappa
52	R.A. 6/2019 (NOTICE)	11-01-2021	Rachappa S/o Siddappa Vs Bassanna S/o Gundappa	KALMANGI AMAREGOUDA
53	R.A. 8/2019 (NOTICE) IA/1/2019	11-01-2021	Ramakrishna S/o Subba Rao Vs Samarajyam aliyas Priya Kumari D/o Ram Mohan Rao W/o Sambashiva Rao	N. Ramanagouda
54	O.S. 33/2019 (WRITTEN STATEMENT)	11-01-2021	Sharenegouda S/o Late Basanagouda Police Patil Vs Rudragouda S/o Sharenegouda Police Patil	M. AMARE GOUDA
55	R.A. 37/2019 (NOTICE) IA/1/2019	11-01-2021	G.Earappa S/o Ayyappa Vs Jagadish S/o Late.Tippanna	G.S.R.K. Reddy
56	M.V.C. 385/2019 (NOTICE)	11-01-2021	Sonu Bai W/o Sanju Vs Yamanoora S/o Kariyappa	Syed Babusab
57	M.V.C. 395/2019 (NOTICE)	11-01-2021	Renukamma W/o Yankappa @ Venkoba Bavaji Vs Shameed Sab Abbas Ali	J.RAYAPPA
58	O.S. 207/2019 (WRITTEN STATEMENT)	11-01-2021	Srinivas S/o Pattabhiramayya Vs N. Pattabiramayya S/o Late Janakiramayya	J.Rayappa
59	M.V.C. 523/2019 (WRITTEN STATEMENT)	11-01-2021	Smt. Nagaratna W/o Amaresh Vs Hussain sab Bille No. 65	K.VEERANAGOUDA
60	M.V.C. 551/2019 (OBJECTION)	11-01-2021	K.V.Sheshareddy S/o. Subba Reddy Vs Shanakrappa S/o. Shanakrappa	BASAVARAJ BAPPUR

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61	M.A. 1/2020 (NOTICE) IA/1/2020	11-01-2021	Smt. S. Malatikumari Aliyas Smt. Sharana Malati W/o Muralikrishna Vs Smt. Marpudi Aimavati W/o Gnanaprasad	SREEDHAR SESHADRIGIRI KULKARNI
62	EX 8/2020 (NOTICE) IA/1/2020	11-01-2021	Siddeshwara S/o Sidramappa Gurikar Vs Basappa S/o Nagappa	R. Veeresh
63	O.S. 122/2020 (NOTICE) IA/1/2020	11-01-2021	P. Venkatkrishna Alyas Krishna S/o P. Venkteshwar Rao Vs P. Venkteshwar Rao S/o Late Venkayya	MD. JAFFER
64	M.V.C. 238/2020 (WRITTEN STATEMENT)	11-01-2021	Mahesh S/o Durgappa Vs Shivananda Kulmur S/o Basappa	SHRINIVAS
65	M.V.C. 239/2020 (WRITTEN STATEMENT)	11-01-2021	Jagannatha @ Jagadish S/o Duruganagouda @ Durugappa Vs Shivananda Kulmar S/o Basappa	SHRINIVAS
66	R.A. 39/2020 (NOTICE)	11-01-2021	Amaregouda S/o. Sharanappagouda Police patil Vs Smt.Neelamma W/o. Siddanna	M.Amaregouda
67	O.S. 90/2020 (APPEARANCE OF PARTY) IA/1/2020	11-01-2021	Sharanayya S/o Shivaputrappa Vs Dyavanna S/o Dyavappa	K VEERANAGOUNDA
68	O.S. 134/2020 (APPEARANCE OF PARTY) IA/1/2020	11-01-2021	Ayyanagouda Budhinni S/o Eranna Vs Eranna Budhinni S/o Ayyanna	VIJAYABHASKAR REDDY
69	FDP 7/2020 (APPEARANCE OF PARTY)	11-01-2021	Smt. Shivalingamma W/o Late doddaa Hanumaantha Vs Yellamma Ww/o late Kariyappa	AYYANGOUDA PATIL
70	S.C. 11/2019 (JUDGEMENT)	11-01-2021	State Bank Of India Represented by its Branch Manager Vs Kariyamma W/o Manjunatha	BASAVARAJ HULIHYDER
71	O.S. 62/2018 (NULL) IA/1/2018 IA/2/2018	11-01-2021	Smt. Basamma W/o Dyavanna Vs Nagabusappa Gudagunti S/o Mudukappa	K VEERANAGOUNDA
72	O.S. 353/2014 (AWAIT REPORT)	11-01-2021	Tippeswamy Vs Venkateshwar Rao	K Amaregouda Advocate

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73	M.C. 31/2018 (COMPLIANCE)	11-01-2021	Yallappa S/o Hanumanthappa Vs Manjula Alias Durgamma W/o Yallappa D/o Bodappa	K Shekhargouda
74	M.C. 60/2019 (COMPLIANCE)	11-01-2021	Smt Ambika W/o Yamanurappa Vs Yamanurappa S/o Hosagerappa	Santosh Virupaxgouda patil
75	M.C. 62/2019 (COMPLIANCE)	11-01-2021	Smt. Swati W/o K. Veeresh Vs K. Veeresh S/o. Parasappa	Kalingappa M
76	R.A. 53/2019 (L.C.R.) IA/1/2019	11-01-2021	R. Timmayya Nayak S/o Sahebanna Vs Channabasava S/o Karilingappa	H Ramanagouda

Dangling IA:

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 217/2019 (HEARING)		Through Turvihah PS Vs Raviyappa S/o Mahantayya	APP
2	C.C. 30/2017 (FRAMING OF CHARGE OR PLEA)		State by Turvihah Police Station Vs Kare Hanumanth S/o Sanneppa	APP
3	C.C. 67/2019 (H.B.C)		State by Turvihah PS Vs Sharanabasappa S/o Sharanappa	APP
Cases listed below are adjourned due to Covid 19				
4	C.C. 273/2020 (SUMMONS)	11-01-2021	State by Turvihah PS Vs Shashikumar S/o Ammanna	app
5	C.C. 281/2020 (SUMMONS)	11-01-2021	Turvihah PS, Sindhanur Vs Durugappa S/o. Nagamma	Government APP
6	C.C. 464/2020 (SUMMONS)	11-01-2021	State by Turvihah PS Vs Ayyangouda S/o Erappa	app
7	CrI.Misc. 580/2020 (SUMMONS)	11-01-2021	Nagaraj MB S/o Basappa Madival Vs The Tahashildar, Sindhanur.	K. M. Sharanabasavaraja
8	CrI.Misc. 581/2020 (SUMMONS)	11-01-2021	Ismail S/o Imam Sab Vs The Tahashildar,	Pampanagouda
9	CrI.Misc. 582/2020 (SUMMONS)	11-01-2021	Ismail S/o Imam Sab Vs The Tahashildar, Sindhanur.	Pampana Gouda
10	CrI.Misc. 583/2020 (SUMMONS)	11-01-2021	Muttanna S/o Bheemanna Vs The Registrar of Births and Death the Tahashildar, Sindhanur.	PAMPANNA METI
11	CrI.Misc. 586/2020 (SUMMONS)	11-01-2021	Virupanna S/o. Gundappa Vs Tahasildar, Birth and Death Office, Sindhanur	PAMPANAGOUDA PATIL
12	P.C. 2/2020 (ORDERS)	11-01-2021	Smt. Gangamma W/o Late Hanumanagouda Vs Hanumantha S/o Fakirappa Uppar	SREEDHAR SESHADRIGIRI KULKARNI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 474/2020 (APPEARANCE OF ACCUSED)	11-01-2021	Turvihal PS, Sindhanur Vs Shankar D Cum C No. 517 S/o. Hanumappa	Government APP

Dangling IA:

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
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<u>03:00-04:00 PM</u>				
1	O.S. 35/2019 (HEARING) IA/1/2019 IA/2/2019		Indira Ghandi Swa Sahaya Stree Shakthi groups Co-operative Okkuta Niyamitha Sindhanur Vs State of Karnataka Through Deputy Commissioner Raichur	KALMANGI AMAREGOUDA
2	O.S. 296/2018 (ORDERS) IA/1/2018		Manamma W/o Yankoba Vs Lakshman S/o Hanmantha @ Basanna	Chidanandappa U Udba
3	EX 25/2011 (NOTICE)		Shriram Chits Br. Sindhanur Vs Mahabooa	P.V.S.
4	EX 37/2011 (NOTICE)		Venkoba Vs Sheshidhara	P.V.S.
5	EX 44/2014 (NOTICE)		Canara Bank Sindhanur. Vs Tipperaju	M.Amare Gouda
6	O.S. 109/2015 (HEARING)		G.Doddanagouda So Hanumanthappa Vs Neelamma Wo Hanumanagouda.	SREEDHAR SESHADRIGIRI KULKARNI
7	O.S. 459/2017 (HEARING)		V V Karanthi Kirana S/o V M K Prasad Vs B Gopal Rao S/o Shivarama Krishna	KALMANGI AMAREGOUDA
8	O.S. 402/2020 (ORDERS) IA/1/2020 IA/2/2020		Hanumanthappa S/o. Late Devanna Uppar Vs Paramesharappa S/o. Late Ayyanna Yadav	SREEDHAR SESHAGIRI KULKARNI
9	O.S. 363/2020 (FOR SETTLEMENT)		Prabhakar Biswas S/o. Prakash Biswas Vs Basavaraj @ Basavaraj Bangi S/o. Ambandeppa @ Ambandeppa Bangi	Ramana Gouda

Cases listed below are adjourned due to Covid 19

10	O.S. 605/2015 (SUMMONS)	06-01-2021	Laxmi Wo Chanaagouda , Vs Basanagouda So Siddanagouda Police Patil,	K.Veerabhadra Gouda
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11	EX 18/2016 (SUMMONS)	06-01-2021	Valluri Satyanarayana So Veeraraju, Vs Joshappa So Basappa,	SREEDHAR SESHADRIGIRI KULKARNI
(O.S./0000147/2014)				
12	O.S. 149/2016 (SUMMONS)	06-01-2021	Neelakantaraya So Mudukanagouda, Vs M.R. Sagar So Balarama Sagar,	Shashikumar
13	EX 41/2016 (SUMMONS)	06-01-2021	Md.Hussain Pasha Vs Smt.Devamma	J. Rayappa
(O.S./0000151/2015)				
14	O.S. 310/2018 (SUMMONS) IA/1/2018	06-01-2021	Kampepalli Satish Kumar S/o Subba Rao Vs K. Satyanarayana S/o Chakkradhara Rao	M. Amaregouda
15	Misc 20/2018 (SUMMONS) IA/1/2018	06-01-2021	Penumarthi Somaraju S/o Penumarthi Venkataramana Vs Shekaragouda S/o Siddanagouda	VIRUPAKSHA MALIPATIL
16	EX 53/2018 (SUMMONS)	06-01-2021	Lachamappa S/o Dyavappa Vs Mudeyya S/o Yankana	Basavarj Bavital M. Amaregouda
(O.S./0000479/2017)				
17	O.S. 83/2019 (SUMMONS)	06-01-2021	Kumari Kaisar Sultana D/o Mahinuddin Vs Mahammed Shafiuddin S/o Mahinuddin	K. Shekhargouda V.A. Patil
18	EX 13/2019 (SUMMONS)	06-01-2021	The Chief Executive Officer TPSSN Vs Nagappa S/o Durugappa Harijan	J. Rayappa
19	EX 23/2019 (SUMMONS)	06-01-2021	The Chief Executive Officer TPSSN Vs Mukamma Gondiri W/o Ramachandra	J. Rayappa
20	FDP 4/2019 (SUMMONS)	06-01-2021	The State Bank of India Vs Venkoba S/o Doddanagappa	N. Ramanagouda Syed Hyder Pasha Quadri

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21	FDP 7/2019 (SUMMONS)	06-01-2021	Canara bank branch Sindhanur Vs Sharenegouda S/o Basanagouda	M. Amaregouda
(O.S./0000541/2015)				
22	EX 60/2019 (SUMMONS)	06-01-2021	N. Pampanagouda S/o N. Hanumanthareddy Vs P. Sriramachandramurthy S/o Venkatasubbarao	M. Shashikant
23	O.S. 96/2020 (SUMMONS) IA/1/2020	13-01-2021	Pampapathi S/o.Lingappa Hugar Vs Umapathi S/o.Doddabasanna Hugar	SHRIDHAR ABKARI
24	O.S. 179/2020 (SUMMONS)	13-01-2021	Manoranjan alias Montu Sardar S/o. Pulin Sardar Vs Asha Latha Sardar W/o Pulin Sardar	GSRK reddy
25	O.S. 198/2020 (SUMMONS)	13-01-2021	Hanumanthappa S/o. Pakeerappa Vs Hanumamma W/o. Mudkappa	R.K. Nagaraj
26	O.S. 270/2020 (SUMMONS) IA/1/2020	13-01-2021	R Shivakumar S/o. R Rudragouda Vs R Rudragouda S/o. Veeraredeppa	Basavaraja G.Yatnatti
27	O.S. 294/2020 (SUMMONS)	13-01-2021	Venkatesh S/o. Nagappa Vs Hanumanthappa S/o. Nagappa	Thimmappa Dasar
28	O.S. 303/2020 (SUMMONS) IA/1/2020	13-01-2021	Lakshmi W/o. Revanappa Vs Narasappa s/o. Yamanappa	Prashanth Kumar C
29	EX 70/2016 (NOTICE)	15-01-2021	Kapil chit pvt ltd Vs Rajeshwari W/o Sreeramulu	GSRK reddy
30	EX 71/2016 (NOTICE)	15-01-2021	Kapil chit Pvt ltd Vs Ganesh H S/o Bettappa	GSRK reddy
31	EX 42/2017 (NOTICE)	15-01-2021	Smt. Saroja W/o. Veerabhadrappa Vs Shivaraj S/o. Govindappa	KALMANGI AMAREGOUDA

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32	EX 43/2017 (NOTICE)	15-01-2021	Canara Bank. Br. Sindhanur Vs Hire Basanagouda S/o. Mahantanna	M. Amaregouda
(O.S./0000225/2015)				
33	EX 35/2018 (NOTICE)	15-01-2021	Mallappa S/o Narsanna Hospet Vs Kanakappa S/o Ayyanna Naik	K VEERANAGOUNDA
34	EX 69/2019 (NOTICE)	15-01-2021	Hasanmiya S/o Hameedmiya Vs Zaheerabee W/o Ladlesab	Hanumanthappa Budival
(O.S./0000140/2018)				
35	EX 58/2017 (HEARING)	15-01-2021	Bajaj Allianz Life Insurance Co Ltd Vs Gouramma W/o Mariyappa	SREEDHAR SESHAGIRI KULKARNI
36	EX 2/2019 (HEARING)	15-01-2021	Sushendas S/o Suresh Chandra Das Vs Babul Dutta S/o Suren Dutta	Nagendra Kumar
37	EX 73/2019 (NOTICE)	19-01-2021	Veereshappa S/o. Durgappa Vs Amaragundappa S/o. Pampanna	A.S.Naresh Kumar.
(O.S./0000193/2018)				
38	EX 88/2019 (NOTICE)	19-01-2021	Smt. Gouramma W/o. Pampayya Vs Makbul Sab S/o. Rajasab Tailor	SREEDHAR SESHAGIRI KULKARNI
(O.S./0000109/2009)				
39	EX 89/2019 (NOTICE)	19-01-2021	Chandrashekar S/o. Basayya Vs Amaramma W/o. Basayya	BHEEMANGOUDA
(O.S./0000120/2019)				
40	Misc 14/2020 (APPEARANCE OF PARTY)	19-01-2021	Sri. Lakshmikanth Reddy s/o. Sanjivareddy Vs Kanakaraya S/o. Hanumanthappa	SHRIDHAR ABKARI
(O.S./0000035/2018)				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	CrI.Misc. 482/2015 (HEARING)		Seetamma alias Gangamma Wo Devendrappa Vs Devendrappa alias Devappa	MDJ
2	C.C. 351/2013 (EVIDENCE)		State of Karnataka Vs Amaresh	APP M.A.G.
3	C.C. 566/2013 (EVIDENCE)		State of Karnataka Vs Pampanagouda	A.P.P. K. Bheemanagouda
4	C.C. 567/2013 (EVIDENCE)		State of Karnataka Vs N. Kiran aliyas. Karnan	A.P.P. B.M.P.
5	C.C. 652/2017 (EVIDENCE)		Traffic P.S . Sindhanur Vs Shivakumar S/o. Ramu	A.P.P.
6	C.C. 699/2008 (ARGUMENTS)		State of Karnataka Vs G.Vijayalaxmi W/o G. Satyanarayana	A.P.P. GSRK reddy
7	C.C. 179/2011 (ARGUMENTS)		State of Karnataka Vs G. Satyanarayana S/o Venkatarao	APP GSRK reddy
8	C.C. 1269/2019 (SUMMONS)		State By Town PS Vs Venkatesh Alias Sardar Babu S/o Basanna	APP R.K. Nagaraj
ISSUE NBW				
9	C.C. 66/2015 (SUMMONS)		Smt. Reshma Vs Meer Hussain	S.S.K.
10	C.C. 199/2015 (SUMMONS)		State of Karnataka Vs Sharanabasava So Nagappa	APP
11	C.C. 575/2016 (SUMMONS)		State by Town P.S. Vs Alambasha	APP
12	CrI.Misc. 2293/2020 (HEARING)		Smt. Geeta @ Veeramma W/o Mohanreddy @ Mounesh Vs Mohanreddy @ Mounesh S/o Sharanappagouda Honnalli	K VEERANAGOUNDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 601/2011 (E.B.C)		Smt. Amrutha bayi alias Kamamma Vs Veeresh	T.R. J.R.
14	C.C. 1282/2019 (H.B.C)		State by Traffic PS Vs Gundappa Halemmain S/o Siddappa	APP
Cases listed below are adjourned due to Covid 19				
15	C.C. 824/2017 (SUMMONS)	22-01-2021	Town P.S. Sindhanur Vs Srikanth Swamy Alias Srikanthayya Swamy	A.P.P.
16	C.C. 338/2018 (SUMMONS)	22-01-2021	RTO Raichur Vs Ashwamedha Welfare Trust	APP
17	C.C. 1103/2019 (SUMMONS)	22-01-2021	State by Town PS Vs Abdul Rahiman S/o Absul Khadar Sab	APP
18	C.C. 732/2020 (SUMMONS)	22-01-2021	State by Town PS Vs Jakeer Sab S/o Mahammed Jafar	APP
19	C.C. 2282/2020 (SUMMONS)	22-01-2021	State by Town PS Vs Manoranjan S/o Kumud ranjan Mallik Namashudra	APP
20	C.C. 933/2016 (EVIDENCE)	22-01-2021	Excise P.S. Sindhanur Vs Goudappa S/o. Hussainappa	A.P.P.
21	C.C. 268/2017 (H.B.C)	22-01-2021	Sindhanur Town P.S. Vs Gavisiddappa H. Alias Gavisiddanagouda	A.P.P.
22	Crl.Misc. 836/2018 (ISSUE DISTRESS WARRANT)	22-01-2021	Munnigegum W/o Mohunuddin Alias Modinsab Vs Mohunuddin Alias Modinsab S/o Khadarsab	Urkundappa
23	Crl.Misc. 1001/2019 (NOTICE TO RESPONDENT)	22-01-2021	Smt. Rekha alias Renuka W/o Anil Kumar Babched Vs Anil Kumar S/o Chandrakanth Babched	M.Amaregouda
24	Crl.Misc. 1081/2019 (PAYMENT)	22-01-2021	Smt. Shanthamma W/o Maruthi Rathod Vs Maruthi Rathod S/o Khemappa	H.Mariyappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 342/2012 (SUMMONS)		Ayyanagouda Vs Pampanna	SBH
2	O.S. 274/2014 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019		Channabasappa Vs Hire Raja sab.	HRG
3	EX 29/2015 (SUMMONS)		Pragati Krishna Gramin Bank Br. Sindhanur. Vs Ragvendar . T So. Venkateshappa	BASAVARAJ HULIHYDER
OBECTION				
4	O.S. 232/2010 (SUMMONS)		Badanna Vs Karibasappa	B.R.
5	O.S. 138/2007 (EVIDENCE)		Amarappa S/o Kariveerappa Angadi Vs Basavaraj S/o Bheemanna	H.N.Gudi B.Abdul Gani
6	O.S. 240/2010 (EVIDENCE)		Veeranagouda Vs Siddamma	K.A.G. M.A.G.
7	O.S. 366/2011 (EVIDENCE)		Pratul Mandal. Vs Paglee Sheel.	S.V.P. N.S.
WRITTEN STATEMENT				
8	O.S. 250/2020 (COGNIZANCE) IA/1/2020		Yamanappa S/o. Naganagouda Vs Hire Lingappa S/o Hanumanthappa Kolibingi	KALMANGI AMAREGOUDA
Cases listed below are adjourned due to Covid 19				
9	O.S. 380/2017 (SUMMONS)	19-12-2020	Hanumantha S/o Erappa Namad Vs Savitri W/o Bhagavanthappa	Bhojraj
10	O.S. 352/2019 (SUMMONS)	19-12-2020	U. Sudhakar S/o Chitti Abbai Vs Sharanappa S/o Reddappa	B.Abdul Gani
11	EX 72/2019 (NOTICE)	19-12-2020	Chidanandappa S/o. Bheemanna Dhonura Vs Yankappa S/o. Rangappa	Shekarappa.D.
12	O.S. 200/2016 (APPEARANCE OF PARTY) IA/1/2019	19-12-2020	R.Shivanagouda So Narasaganagouda, Vs Smt.Parvatamma Wo late Basavaraj Madivalar,	SREEDHAR SESHADRIGIRI KULKARNI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 46/2015 (EVIDENCE)	19-12-2020	N. Govinda So. Somanna Vs D. Durga Prasad So. Somayya	J. Rayappa
14	O.S. 232/2015 (EVIDENCE) IA/1/2015	19-12-2020	Devappa Vs Hanumantha	KALMANGI AMAREGOUDA
15	O.S. 28/2016 (EVIDENCE)	19-12-2020	Avinash Shetty So Venkayya Shetty , Vs Smt. S.Bhagayamma Wo Lakshman Rao,	J. Rayappa
16	O.S. 74/2016 (EVIDENCE)	19-12-2020	Aswini Do Basappa, Vs Chituri Bhojamma Wo Shivaprasad,	VIJAYABHASKAR REDDY
17	O.S. 298/2016 (EVIDENCE) IA/1/2019	19-12-2020	Ramesh So Ayyappa , Vs Virupanna So Basanna ,	Virupanna Nayk Dumati
18	O.S. 614/2016 (EVIDENCE)	19-12-2020	Pampanna S/o Basanna Chakoti Vs Nagaraj S/o Bheemanagouda	M.Kalingappa.
19	O.S. 390/2018 (EVIDENCE)	19-12-2020	Anand S/o Hanumanthappa Hugar Vs Adappa S/o Earappa	SHARANABASAVARAJ SHIRADDI
20	O.S. 289/2019 (EVIDENCE)	19-12-2020	Thimmanna S/o Virupanna Vs Channappa S/o Hanumanthappa	Basavaraj. B.
21	Misc 73/2015 (SUMMONS)	15-01-2021	Subash Chandra So Narayanswamy, Vs Basavaraj Nayak So Dyavanna,	S.V.Patil
22	O.S. 652/2015 (SUMMONS)	15-01-2021	Smt.Earamma Wo Basavaraj Sajjan, Vs Basavaraj So late Veerabhadrappe Sajjan,	SHRIDHAR ABKARI
23	FDP 12/2015 (SUMMONS)	15-01-2021	Amarappa So late Basanna Sajjan Vs adappa So late Bassanna Sajjan,	BHEEMAGOUDA
24	O.S. 102/2016 (SUMMONS)	15-01-2021	Manjamma Wo Amaresh, Vs Yamanappa So Hulugappa,	Thimmappa Dasar
25	O.S. 228/2016 (SUMMONS) IA/1/2016	15-01-2021	Yahосуha So Nalli Kleve, Vs Nalli Klave So Joshef @ Ganganna,	M.D.Jaffer

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 256/2016 (SUMMONS)	15-01-2021	Basamma Wo Mallayya Devapura, Vs Basavaraj So Gurubasayya,	VIRUPAKSHA MALIPATIL
27	O.S. 562/2016 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	15-01-2021	The Manager SBI Vs Husain sab S/o Silar sab	N.KOTESWARA RAO
28	O.S. 594/2016 (SUMMONS)	15-01-2021	The Manager SBI Vs Yamanappa S/o Mudukappa	N.KOTESWARA RAO
29	O.S. 653/2016 (SUMMONS)	15-01-2021	Smt.Hussainamma W/o Earanna Kori Vs Earanna Kori S/o Dodda Earappa Kori	SHRIDHAR ABKARI
30	EX 71/2019 (NOTICE)	15-01-2021	Hanumayya S/o. Mahadevappa Vs Ayyappa S/o. Earanna	Khaja Hussain
31	O.S. 280/2020 (APPEARANCE OF PARTY) IA/1/2020	15-01-2021	Sri. Lingappa S/o. Honnappa Vs Smt. Basamma W/o. Shivaputrappa	Ravikumar V.
32	O.S. 286/2020 (APPEARANCE OF PARTY)	15-01-2021	State Bank of India A corporate body (State Bank of Hyderabad) Vs Marani Sudhakar S/o. M Pundareekakshayya	Premanath Hiremath
33	O.S. 152/2014 (NOTICE TO RESPONDENT) IA/1/2014 IA/2/2014	15-01-2021	Rajiya Begum Vs M.Ramesh.	TD
34	FDP 8/2019 (NOTICE TO RESPONDENT)	15-01-2021	Canara bank branch Sindhanur Vs Mallappa S/o Jambanagouda	M. Amaregouda
35	Misc 25/2019 (NOTICE TO RESPONDENT)	15-01-2021	Virupakshagouda S/o. Sharanegouda Vs Earamma W/o. Sharanegouda	PAMPANAGOUDA PATIL
36	Misc 3/2020 (NOTICE TO RESPONDENT)	15-01-2021	Shaik Hussain S/o. Late Dawal Sab Vs Smt. Rajima W/o. Late Lalsab	SREEDHAR SESHAGIRI KULKARNI
37	EX 8/2017 (SUMMONS)	21-01-2021	Shriram Chits (KAR) Pvt Ltd Vs Shivashankar S. Balareddy S/o Shankarappa	Venkata Srinivas Pampana

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 224/2017 (SUMMONS)	21-01-2021	Khadarbee W/o. Late Hussainsab Vs Bashasab S/o. Rajasab	PAMPANAGOUDA PATIL
39	EX 48/2017 (SUMMONS)	21-01-2021	G.Venkatakrishna Bapineedu S/o Veeraraju Vs Shameed Sab S/o Haneed sab	M.D.Jaffer
40	O.S. 375/2017 (SUMMONS) IA/3/2019 IA/4/2019 IA/2/2019 IA/1/2017	21-01-2021	Hemaraj S/o late Sabanna Vs Dodda Yallappa S/o late Phakirappa	SREEDHAR SESHADRIGIRI KULKARNI
41	O.S. 421/2017 (SUMMONS)	21-01-2021	Veeresh S/o Sharanappa Vs Smt. Yankamma W/o Channappa	Thimmappa Dasar
42	O.S. 465/2017 (SUMMONS)	21-01-2021	Pragathi Krishna Gramina Bank Vs Maheshgouda S/o Channabasanagouda	H.Basavaraj Hulihyder.
43	O.S. 528/2017 (SUMMONS)	21-01-2021	Sharanamma W/o Shivalingappa Vs Hanumma W/o Late Hanumanthappa	V A Patil
44	O.S. 63/2018 (SUMMONS) IA/1/2018	21-01-2021	Hassina Beguam W/o Jaffarsab Vs Hazimiya S/o Mehaboobali	Shivaraja Reddy
45	O.S. 435/2018 (SUMMONS) IA/1/2018	21-01-2021	Tulu Biswas W/o Late Nirupado Biswas Vs Niranjan Biswas S/o Tustalal Biswas	SREEDHAR SESHAGIRI KULKARNI
46	O.S. 457/2018 (SUMMONS) IA/1/2018	21-01-2021	Yankamma W/o Bheemesh Vs Hanumamma W/o Durugappa	Thimmappa Dasar
47	O.S. 15/2019 (SUMMONS) IA/1/2019	21-01-2021	Ammenuddin S/o Ajameersab Vs KhasimAli S/o Peerasab	Lingaraj. H.
48	EX 1/2019 (SUMMONS)	21-01-2021	Arunkumar S/o Basanna Kosagi Vs Sharanabasava S/o Sharanayya	Venkata Srinivas Pampana
49	O.S. 434/2019 (SUMMONS)	21-01-2021	T Balakrishna @ T Ramakrishna S/o. T Panduranga Rao Vs T Panduranga Rao S/o. Late T Subbanna	M.D.Jaffer

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	O.S. 90/2020 (SUMMONS)	21-01-2021	Yankappa S/o. Durgappa Jawalagera Vs Ambanna S/o. Basappa since deceased by LRs Smt. Durgamma W/o. Late Ambanna	SHRIDHAR ABKARI
51	O.S. 98/2020 (SUMMONS)	21-01-2021	Shivaraja S/o.Amaregouda Vs The Deputy Commissioner of Raichur	Ranganagouda
52	O.S. 265/2020 (SUMMONS)	21-01-2021	Hanumanthappa S/o. Lingappa Niranjan Vs Ramanna S/o. Earappa Kurubar	Shekarappa.D.
53	O.S. 304/2020 (SUMMONS) IA/1/2020	21-01-2021	Basamma W/o. Basappa Vs Parvathamma W/o Neelakantappa	Chidanandappa D Udbal
54	O.S. 18/2015 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Smt. Rabiya Wo. Chandpasha Vs Smt. Masumbee Wo. Tajuddin	Chkidanandappa Udbal
55	O.S. 494/2015 (EVIDENCE)	22-01-2021	Shivaputrappa So Yamanappa Vs Basamma Wo Rudrappa Gundad,	KALMANGI AMAREGOUDA
56	O.S. 716/2015 (EVIDENCE)	22-01-2021	S.Ranga Rao So Nagabushana, Vs S.Bhagyalaxmi @ Bhagyamma Wo Ramu,	J.Rayappa
57	O.S. 800/2015 (EVIDENCE) IA/1/2019	22-01-2021	Nagaratnamma Wo Mudiyyappa, Vs Smt.Durgamma Wo late Ravi,	Eshappa Desai
58	O.S. 160/2016 (EVIDENCE)	22-01-2021	Earappa So Mallappa Kurabar, Vs Balamma Wo late Hirenagappa Kurabar,	VIRUPAKSHA MALIPATIL
59	Misc 42/2016 (EVIDENCE) IA/1/2020	22-01-2021	Moinuddin So Hydersab, Vs Moulasab So Sheik Hussain Yetmari,	Santosh Virupaxgouda patil
60	O.S. 302/2016 (EVIDENCE) IA/1/2016	22-01-2021	Smt.Gouramma Wo late Sharanappa Nagalapur, Vs Manjunath So late Sharanappa Nagalapur,	SREEDHAR SESHADRIGIRI KULKARNI
61	O.S. 340/2016 (EVIDENCE)	22-01-2021	The Manager SBI Bank Vs Nanne Sab	SAYED ABDUL QUADRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 342/2016 (EVIDENCE)	22-01-2021	Mahadevamma Vs Channappa Sahukar	SHRIDHAR ABKARI
63	O.S. 576/2016 (EVIDENCE) IA/1/2016	22-01-2021	Smt.D.Nagamma W/o Shekappa Vs Smt.B.Hussainbee W/o B.Vallisab	J. Rayappa
64	O.S. 656/2016 (EVIDENCE) IA/1/2016	22-01-2021	Smt. Mallina Gangabhavani W/o M.Satyanarayana Vs Devarapalli Subbalaxmi D/o Devarapalli Adinarayana	Bhojraj
65	O.S. 68/2017 (EVIDENCE)	22-01-2021	Smt. Narasamma W/o Mahadevappa Vs Ambanna S/o Late Bheemappa Eliger	R.K. Nagaraj
66	O.S. 116/2017 (EVIDENCE) IA/1/2017	25-01-2021	Smt. Rasheeda Begum W/o Late Alam Basha Vs Nabi sab Tailor S/o Khaja Sab	Akbar Kandagal
67	O.S. 137/2017 (EVIDENCE) IA/1/2017	25-01-2021	Smt. Sanjeevamma W/o Late Honnappa Vs Smt. Evamma W/o Late David Bilali	Chidanandappa Udbal
68	O.S. 173/2017 (EVIDENCE)	25-01-2021	Ramakrishna S/o C.H.Venkatareddy Vs M.C.Ankayya S/o Venkatayya	SHASHIDHAR DOUDA KELUR
69	O.S. 260/2017 (EVIDENCE)	25-01-2021	Srikanth S/o Sadashiva Sangolagikar Vs Srinivas S/o Krishna	V.A. Patil
70	O.S. 369/2017 (EVIDENCE) IA/1/2017	25-01-2021	Maheshwari W/o Manjunath Vs Manjunath S/o Veerappa Agasar	M. Amaregouda
71	O.S. 415/2017 (EVIDENCE) IA/1/2017	25-01-2021	Lingappa S/o Dandappa Vs Lingamma W/o Dandappa	Hanumanthappa Budival
72	O.S. 481/2017 (EVIDENCE) IA/1/2017	25-01-2021	Hanchi Basavaraj S/o Late Hanchi Shivappa Vs Hanchi Somasekhar S/o Late Hanchi Adappa	M.D.Jaffer
73	O.S. 148/2018 (EVIDENCE) IA/1/2018	25-01-2021	Narasamma W/o Kumarappa Vs Mallappa S/o Mallappa Talekhan	G.Virupaxappa.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	O.S. 299/2018 (EVIDENCE) IA/1/2018	25-01-2021	Doddabasamma W/o Mahandthappa Meti Vs Shekaragouda S/o Basanagouda	VIRUPAKSHA MALIPATIL
75	O.S. 413/2018 (EVIDENCE) IA/1/2018	25-01-2021	M A Maruf S/o M A Raheem Vs Talluri Subba Rao S/o Abbalu	Basavaraja G.Yatnatti
76	O.S. 116/2019 (EVIDENCE)	27-01-2021	Nandappa S/o Chandayya Vs Venktesh S/o Nagappa Ragalaparvi	SHRIDHAR ABKARI
77	O.S. 273/2019 (EVIDENCE) IA/2/2019	27-01-2021	Mounesh aliyas Mohin Sab S/o Khajanna Aliyas Khaja Sab Pamankellur Vs The State of Karnataka Through Deputy Commissioner Raichur.	Basavarj Bavital
78	O.S. 309/2019 (EVIDENCE) IA/1/2019	27-01-2021	Mallesappa S/o Ayyappa Vs Hanumappa S/o Mareppa	Eshappa Desai
79	O.S. 362/2019 (EVIDENCE)	27-01-2021	Babu Naik S/o Bade Nayak Vs Bade Naik S/o Budan Nayak	M. Shashikant
80	O.S. 449/2019 (EVIDENCE) IA/1/2019	27-01-2021	Hussainsab S/o Shamidsab Vs Maheboobsab S/o Hussainsab	G.V.Joshi
81	O.S. 8/2020 (EVIDENCE)	27-01-2021	Smt. Pyari Begum W/o. Late Md. Gouse Vs Jeelani Pasha S/o. Late Gouse Mohiddin	SREEDHAR SESHAGIRI KULKARNI
82	O.S. 46/2019 (ORDERS) IA/1/2019	27-01-2021	Mohammed Rafeeq Ahmed S/o M. Sha Saheb Vs Syed Khisar Khadri S/o Late Syed Khursheed Khadri	Akbar Kandagal

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 957/2020 (HEARING)		State by Balanur PS Vs Sharanayya S/o Panpayya Swamy	APP M. Amaregouda
2	C.C. 598/2002 (EVIDENCE)		State of Karnataka Vs R.Venkanna	APP KALMANGI AMAREGOUDA
3	C.C. 86/2013 (EVIDENCE)		State of Karnataka Vs Ningappa So Siddappa pujari	APP M. Amaregouda
4	Crl.Misc. 1853/2020 (ORDERS)		Smt. Amaramma @ Girijamma W/o. Mallayya Vs Mallayya S/o. Hanumappa	Sharanayya Swamy
5	C.C. 1371/2020 (FRAMING OF CHARGE OR PLEA)		State by Balaganur PS Vs Gaddeppa S/o Adappa Ballari	APP J. Rayappa
Cases listed below are adjourned due to Covid 19				
6	C.C. 545/2015 (EVIDENCE)	11-01-2021	Balaganur PS Vs Rambabu So. Appanna	A.P.P. GSRK reddy
7	C.C. 764/2015 (EVIDENCE)	11-01-2021	State by Turvihah P.S. Vs Venkatesh So Narayanappa	APP Syed Hyder Pasha Quadri
8	C.C. 972/2015 (EVIDENCE)	11-01-2021	Turvihal P.S. Vs Ratnavva	APP Urkundappa
9	C.C. 75/2012 (ARGUMENTS)	11-01-2021	State of Karnataka Vs Virupaxappa	A.P.P. SREEDHAR SESHAGIRI KULKARNI
10	C.C. 630/2014 (SUMMONS)	16-01-2021	Balaganur PS Vs Hussinamma	APP BHEEMANGOUDA

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Ravikumar K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 61/2013 (HEARING)		Earappa So Ramappa Vs Shekrappa So Hanmanthappa	M.K.
2	O.S. 366/2016 (EVIDENCE)		Smt.Galemma Vs Eramma	Santosh Virupaxgouda patil
CROSS EXAMINATION OF PW				
3	O.S. 166/2012 (EVIDENCE) IA/1/2019		Yankappa Vs Eareshappa	KVG BGY
4	O.S. 151/2013 (ARGUMENTS)		B.Padma Wo B.S.N.V. Prasad. Vs M.Venkateshwar rao So M. Suryarao.	SSK.
5	O.S. 257/2012 (DEFENCE EVIDENCE)		Smt. Zaherabee Vs Smt. Sanna Moulabee	vap S.V.P.
Cases listed below are adjourned due to Covid 19				
6	O.S. 13/2009 (SUMMONS)	01-02-2021	Laxmikanth Vs Kanumalli Srinivasrao	G.S.R.K.Reddy H.V.G.
7	O.S. 318/2011 (SUMMONS)	01-02-2021	Krishna Vs Ramanna	S.V.P. K.V.G.
8	O.S. 343/2013 (SUMMONS)	01-02-2021	Hampamma Wo Mahadevappa Danagouder. Vs Amarappa So Hire Sangappa.	SA
9	O.S. 353/2014 (SUMMONS) IA/1/2014	01-02-2021	Smt.B.Waheedunissa Vs Narayana Killed	Shridhar Abkari
10	O.S. 166/2015 (SUMMONS) IA/1/2015	01-02-2021	Baktho Bairagi Wo Biswajith Mandal. Vs Gourpada Bairagi So Bipin Bairagi	SREEDHAR SESHADRIGIRI KULKARNI
11	O.S. 488/2016 (SUMMONS) IA/1/2016 IA/2/2016	01-02-2021	Vakalapudi Brahmiah Vs Vakalpudi Narasimhamurthy	GSRK reddy
12	O.S. 359/2017 (SUMMONS)	01-02-2021	Hanumangouda S/o Tirupatheppa Gandal Vs Sugappa S/o Basappa by his LRs	Shashikumar

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Ravikumar K

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 442/2019 (SUMMONS)	01-02-2021	Basanagouda S/o. Siddanagouda Vs Mudukayya Swamy S/o. Pampayya Swamy	Syed Hyder Pasha Quadri
14	O.S. 320/2020 (SUMMONS)	01-02-2021	Smt. Iramma W/o. late Nagaraj @ Nagappa Banad Vs Smt. Siddamma W/o. late Nagaraj @ Nagappa Banad	Nagendra Kumar
15	O.S. 329/2020 (SUMMONS)	01-02-2021	Sharanappa S/o. Mahantappa Vs B.Sudhakar Reddy S/o. Late B Sambi Reddy	Shashidhargouda Kelur
16	O.S. 353/2020 (SUMMONS)	01-02-2021	Sudhir Vishwas S/o Vijay Vishwas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
17	O.S. 356/2020 (SUMMONS)	01-02-2021	Smt. S.M.Seema W/o. S.M. Biswas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
18	O.S. 332/2020 (NOTICE) IA/1/2020	01-02-2021	Rehaman Quadri S/o. Alamsab Allalli Vs Alamsab Allalli S/o. Mohammed Husain	M.D.Jaffer
19	O.S. 3/2017 (EVIDENCE) IA/1/2017	01-02-2021	Siddappa S/o Basappa Vs Smt. Durgamma W/o Hanumesh	VIJAYABHASKAR REDDY
20	O.S. 312/2018 (EVIDENCE)	01-02-2021	State Bank Of India Vs Subbareddy S/o Kondareddy	N.KOTESWARA RAO
21	O.S. 60/2020 (COGNIZANCE)	01-02-2021	Kudipudi Markandeyalu S/o. Late Nagoor Vs Dr. E Nageshkumar S/o. Late E Koteshwar Rao	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 2203/2020 (APPEARANCE OF PARTY)		Dyamanna Maski S/o Bhimanna Vs The Registrar of birth and Death, Tahasildar, Sindhanur	Heena Amreen Desai
2	Crl.Misc. 2204/2020 (APPEARANCE OF PARTY)		Mallappa S/o Doddappa Kuri Vs The Registrar of birth and Deaths, Tahasildar, Sindhanur	Heena Amreen Desai
3	Crl.Misc. 2205/2020 (APPEARANCE OF PARTY)		Mudakappa s/o Doddappa Vs The Registrar of Birth and Deaths, Tahasildar, Sindhanur	Heena Amreen Desai
4	Crl.Misc. 2206/2020 (APPEARANCE OF PARTY)		Gangamma W/o Pampapati Vs The Registrar of birth and Death, Tahasildar, Sindhanur	Heena Amreen Desai
5	Crl.Misc. 2207/2020 (APPEARANCE OF PARTY)		Basavaraj S/o. Sharana Basava Vs The Tahashildar (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai
6	Crl.Misc. 2208/2020 (APPEARANCE OF PARTY)		Harish Gouda G S/o. Sharanegouda G Vs The Tahashildar Birth and Deaths Registration, Tahasil Office, Sindhanur	Anandkumar M
7	Crl.Misc. 2209/2020 (APPEARANCE OF PARTY)		Piddappa S/o. Goudappa Vs The Tahasildar (Registrar of Birth and Deaths), sindhanur	Heena Amreen Desai
8	Crl.Misc. 2210/2020 (APPEARANCE OF PARTY)		Hanumanth s/o. Sharanappa Vs The Tahashildar (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai
9	Crl.Misc. 2211/2020 (APPEARANCE OF PARTY)		Hanumanthappa S/o. Turamandeppa Vs The Tahasildar (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai
10	Crl.Misc. 2212/2020 (APPEARANCE OF PARTY)		Govindappa S/o. Mallaveerappa Vs The Tahasildar (Registrar of Birth and Deaths) Sindhanur	Heena Amreen Desai
11	Crl.Misc. 2213/2020 (APPEARANCE OF PARTY)		Kariyappa S/o. Mallaveerappa Vs The Tahasildar (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 2214/2020 (APPEARANCE OF PARTY)		Nirupadi S/o. Beerappa Vs The Tahasildar (Registrar of Birth and Death), Sindhanur	Heena Amreen Desai
13	Crl.Misc. 2215/2020 (APPEARANCE OF PARTY)		Tayappa S/o. Goudappa Vs The Tahasildar (Registrar of Birth and Death) Sindhanur	Heena Amreen Desai
14	C.C. 336/2011 (EVIDENCE)		State of Karnataka Vs N.Satyanarayana	A.P.P. K.A.G.
15	C.C. 424/2011 (EVIDENCE)		Ambanna Vs K.Mohammed	R.K.N.
16	C.C. 994/2012 (EVIDENCE)		State of Karnataka Vs Virupaxappa	APP M. Amaregouda
17	C.C. 50/2018 (EVIDENCE)		State by Rural PS Vs Trimurthy S/o Satyanarayana	APP
18	C.C. 51/2018 (EVIDENCE)		State by Rural PS Vs Govindappa S/o Yankappa Mallata	APP
19	C.C. 725/2018 (EVIDENCE)		State by Rural PS Sindhanur Vs Munna S/o Hussain sab	APP BMP
20	P.C. 200/2019 (ORDERS)		Basaveshwara Pattina Sourdha Sahakari Niyamitha Sindhanur. Vs Hameed Khan S/o Mardan Khan	M. Amaregouda
21	P.C. 328/2019 (ORDERS)		Neelambika Pattina Souharda Sahakari Niyamit, Sindhanur Vs Smt. Gayatri W/o. Shekharappa	Ramangouda patil
22	P.C. 1/2020 (ORDERS)		Jeevasri Chits (K) Pvt. Ltd., Sindhanur Vs Mahabaleshwar S/o. Chinnappa Pattar	BASAVARAJ MALIPATIL
23	C.C. 626/2018 (FRAMING OF CHARGE OR PLEA)		Suresh S/o Somanagouda Vs Nagaraj S/o Timmaiah Nagargunda	BASAVARAJ MALIPATIL

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	C.C. 851/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Malleshgouda S/o Doddanagouda Vs Antony Lovis S/o Elias Loovis	R.K. Nagaraj
25	C.C. 424/2019 (COMPLAINANT EVIDENCE)		Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Raju K S/o Kolla Bhovi	M. Amaregouda
26	P.C. 212/2019 (SWORN STATEMENT)		Mahalakshmi Souhardha Co-op Ltd Vs G. Varaprasad S/o Venkatarathnam	Veeresh Gadratagi
27	P.C. 232/2019 (SWORN STATEMENT)		Amaresh Kadbur S/o Adappa Vs Manajeeth S/o Sundarsardhar	VIJAYABHASKAR REDDY
28	P.C. 28/2020 (SWORN STATEMENT)		Shri Sai Sahakari Sangha Niyamith, Kurukunda Vs Shivaraj D S/o. Durugappa Nayak	BASAVARAJ MALIPATIL
29	P.C. 51/2020 (SWORN STATEMENT)		Basaveshwara Pattina S.S.Ni., Sindhanur. Vs Sri Maridevappa Mestri S/o. Basappa	M. Amaregouda
30	P.C. 52/2020 (SWORN STATEMENT)		Basaveshwara Pattina S.S.Ni., Sindhanur. Vs Amaresh B S/o. Yankappa	M. Amaregouda

Cases listed below are adjourned due to Covid 19

31	C.C. 128/2017 (SUMMONS)	09-02-2021	Ms Shriram Transport Finance company ltd. Vs Shankaragouda So Sharanagouda,	BMP
32	C.C. 187/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd Vs Gangadhar K S/o Mariyappa Mari	SREEDHAR SESHAGIRI KULKARNI
33	C.C. 209/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Basappa S/o Bhimappa	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	C.C. 214/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Janekal Rangappa S/o Timmappa	SREEDHAR SESHAGIRI KULKARNI
35	C.C. 258/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Honnappa S/o Tukaram Jamadar	SREEDHAR SESHAGIRI KULKARNI
36	C.C. 264/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Parashuram S/o Basappa Kadagal	SREEDHAR SESHAGIRI KULKARNI
37	C.C. 266/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Maheshgouda S/o Vishwanathreddy	SREEDHAR SESHAGIRI KULKARNI
38	C.C. 267/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Hanamanthraya Sala S/o Shrimanthraya	SREEDHAR SESHAGIRI KULKARNI
39	C.C. 273/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Sharanabasappa S/o Shankar Gouda	SREEDHAR SESHAGIRI KULKARNI
40	C.C. 276/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Abdul Kareem S/o Iftekar Husain	SREEDHAR SESHAGIRI KULKARNI
41	C.C. 277/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Dasharath S/o Gopanna Dori	SREEDHAR SESHAGIRI KULKARNI
42	C.C. 280/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Pomu Nayak S/o Umanna Rathod	SREEDHAR SESHAGIRI KULKARNI
43	C.C. 281/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Sugappa Reddy S/o Bhagareddy	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 284/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Sharanappa S/o Hanumantayya	SREEDHAR SESHAGIRI KULKARNI
45	C.C. 390/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd Vs Nagendrappa S/o Tippeswamy	SREEDHAR SESHAGIRI KULKARNI
46	C.C. 394/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Talasila Radhakrishna S/o Subhaschandra	SREEDHAR SESHAGIRI KULKARNI
47	C.C. 395/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd Vs Kantakumar.V S/o Govinda	SREEDHAR SESHAGIRI KULKARNI
48	C.C. 402/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd Vs B. Arogya Swamy S/o Balaraj	SREEDHAR SESHAGIRI KULKARNI
49	C.C. 416/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Laxmana S/o Chavarappa Ankosh	SREEDHAR SESHAGIRI KULKARNI
50	C.C. 417/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Mareppa S/o Bhimaraya Kolli	SREEDHAR SESHAGIRI KULKARNI
51	C.C. 418/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Krishna S/o Hanumanth Jadhav	SREEDHAR SESHAGIRI KULKARNI
52	C.C. 419/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Sangappa S/o Basalingappa Gudimani	SREEDHAR SESHAGIRI KULKARNI
53	C.C. 423/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Siddarameshwara S/o Veerabhadrapa	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	C.C. 426/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Sharanegouda S/o Doddappagouda	SREEDHAR SESHAGIRI KULKARNI
55	C.C. 428/2018 (SUMMONS)	09-02-2021	Mahindra Financial services Ltd. Vs Gurunath S/o Bheemanagouda Honnarad	SREEDHAR SESHAGIRI KULKARNI
56	C.C. 454/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Chandappa S/o Yankoba (Guarnator)	SREEDHAR SESHAGIRI KULKARNI
57	C.C. 456/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Chandappa S/o Yankoba	SREEDHAR SESHAGIRI KULKARNI
58	C.C. 458/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Shanarappa S/o Jagadevappa Heroor	SREEDHAR SESHAGIRI KULKARNI
59	C.C. 459/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Hanamanth S/o Appanna Hottar	SREEDHAR SESHAGIRI KULKARNI
60	C.C. 460/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Shanaranabasappa S/o Basavaraj Kumbar	SREEDHAR SESHAGIRI KULKARNI
61	C.C. 461/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Anikumar Pawar S/o Alisaab Pawar	SREEDHAR SESHAGIRI KULKARNI
62	C.C. 462/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Ramesh S/o Mahadev	SREEDHAR SESHAGIRI KULKARNI
63	C.C. 463/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Basavaraj S/o Shivasharanappa, (Co-borrower)	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	C.C. 466/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Harsha S/o Bhara Ratnakar	SREEDHAR SESHAGIRI KULKARNI
65	C.C. 467/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Mohammad Aftab Alam S/o Md. Nazeer Alam	SREEDHAR SESHAGIRI KULKARNI
66	C.C. 469/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Chand Pasha S/o Mehaboob Ali	SREEDHAR SESHAGIRI KULKARNI
67	C.C. 646/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Mohin Khan S/o Ashraf Khan	SREEDHAR SESHAGIRI KULKARNI
68	C.C. 647/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Venkatesh S/o Hanu,anta Deshgouda	SREEDHAR SESHAGIRI KULKARNI
69	C.C. 648/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Basappa S/o Amarayya	SREEDHAR SESHAGIRI KULKARNI
70	C.C. 649/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Hanamanna S/o Gaddeppa	SREEDHAR SESHAGIRI KULKARNI
71	C.C. 651/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Sharanabasava S/o Rajashekar	SREEDHAR SESHAGIRI KULKARNI
72	C.C. 652/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Pojappa S/o Malatappa	SREEDHAR SESHAGIRI KULKARNI
73	C.C. 659/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Vishwajeet S/o Chandrashekar	SREEDHAR SESHAGIRI KULKARNI
74	C.C. 663/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Kallappa Alias Kallanna S/o Mallanna Manga	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	C.C. 664/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Ningamma W/o Gurulingappa	SREEDHAR SESHAGIRI KULKARNI
76	C.C. 787/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs Dharmareddy S/o Venkatareddy	SREEDHAR SESHAGIRI KULKARNI
77	C.C. 788/2018 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Ltd. Vs G.M. Mallikarjuna Swamy S/o Dakshinamurty	SREEDHAR SESHAGIRI KULKARNI
78	C.C. 822/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Kalyani S/o Ramachandra Babashetty	SREEDHAR SESHAGIRI KULKARNI
79	C.C. 826/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Raghuveer Rathod S/o Tukaram Rathod	SREEDHAR SESHAGIRI KULKARNI
80	C.C. 1070/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Baburao S/o Mallappa Sasargoan	Ravikumar V.
81	C.C. 1072/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Maqsood S/o Pasha Miya	Ravikumar V.
82	C.C. 1075/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Babu S/o Thippanna Wadekar	Ravikumar V.
83	C.C. 1137/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd Vs Ravikumar S/o Mallappa Natekar	SREEDHAR SESHAGIRI KULKARNI
84	C.C. 1138/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Vijayakumar S/o Sharanappa Jamadar	SREEDHAR SESHAGIRI KULKARNI

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Ravikumar K

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Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	C.C. 1139/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Mahadev S/o Hanamanth Singe	SREEDHAR SESHAGIRI KULKARNI
86	C.C. 1141/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Naganna S/o Shivasharanappa Pujari	SREEDHAR SESHAGIRI KULKARNI
87	C.C. 1143/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Guru S/o Manikrao	SREEDHAR SESHAGIRI KULKARNI
88	C.C. 1144/2018 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Md. Azaruddin S/o Md. Iftaqar Uddin	SREEDHAR SESHAGIRI KULKARNI
89	C.C. 540/2019 (SUMMONS)	09-02-2021	Mahindra and Mahindra Financial Services Vs G. Suresh S/o G. Ramarao, (Guarnator)	SREEDHAR SESHAGIRI KULKARNI
90	C.C. 586/2019 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Shivappa S/o Sharanappa Talwar	SREEDHAR SESHAGIRI KULKARNI
91	C.C. 650/2019 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs Shivaraj S/o Madiwalappa	SREEDHAR SESHAGIRI KULKARNI
92	C.C. 666/2019 (SUMMONS)	09-02-2021	Mahindra Financial Services Ltd. Vs satish S/o Yallanna Gounalli	SREEDHAR SESHAGIRI KULKARNI
93	C.C. 1139/2019 (SUMMONS)	09-02-2021	State by Rural PS Vs Manjunath S/o Yallappa Kademani	APP
94	C.C. 1259/2019 (SUMMONS)	09-02-2021	State by Rural PS Vs Zaheed @ N Zaheed Basha s/o N Bashasab	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
95	C.C. 44/2020 (SUMMONS)	09-02-2021	Gangamma Alias Vishalakshi W/o Kalyan Kumar Vs Kalyan Kumar S/o Y. Jambanna	H.Mariyappa
96	C.C. 140/2020 (SUMMONS)	09-02-2021	Anilkumar S/o. Vishandas Vs Fayaz Ahmed S/o. Rajjabali	VIJAYABHASKAR REDDY
97	C.C. 141/2020 (SUMMONS)	09-02-2021	Sathish Yallappa Himakar Vs Basavaraj Gouli	VIRUPAKSHA MALIPATIL
98	C.C. 142/2020 (SUMMONS)	09-02-2021	Somashekargouda S/o Veeranagouda Police Patil Vs Khadar Basha S/o Late. Khaja Saab	SREEDHAR SESHAGIRI KULKARNI
99	C.C. 144/2020 (SUMMONS)	09-02-2021	Gouse Mohiddeen Choudhary K S/o Hussainsab Vs Mansoor Pasha S/o Rasool Sab	Veeresh Pannur
100	C.C. 579/2020 (SUMMONS)	09-02-2021	State by Rural PS Vs Umesh s/o Devappa	APP
101	C.C. 583/2020 (SUMMONS)	09-02-2021	State by Rural PS Vs Prakash s/o Hendadavaru	APP
102	C.C. 2019/2020 (SUMMONS)	09-02-2021	State by Rural PS Vs Amarappa S/o Ayyappa	APP
103	C.C. 719/2014 (EVIDENCE)	09-02-2021	Sindhanur Rural PS. Vs Mohd.Rafi	APP
104	C.C. 276/2015 (EVIDENCE)	09-02-2021	Prabhulingayya Vs Mallikarjuna	K.Amaregouda
105	C.C. 333/2015 (EVIDENCE)	09-02-2021	Sindhanur Rural PS. Vs Dastagiru Patil So. Murtuja Patil	A.P.P.
106	C.C. 470/2015 (EVIDENCE)	09-02-2021	State by Rural P.S Vs Nagaraj So Hussainappa	
107	C.C. 647/2015 (EVIDENCE)	09-02-2021	State by Rural P.S Vs Veeresh So Durugappa	APP

PRL CIVIL JUDGE AND JMFC, SINDHANUR

Ravikumar K

II-Add. Civil Judge and JMFC, Sindhanur

Cause List Date: 09-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
108	C.C. 515/2018 (EVIDENCE)	09-02-2021	State by Rural PS Vs Hanumanthappa S/o Ningappa Kattiger	APP
109	C.C. 816/2018 (EVIDENCE)	09-02-2021	Sindhanur Rural P.S. Sindhanur Vs Channabasava S/o. Hanumanthappa	A.P.P.
110	Crl.Misc. 289/2019 (NOTICE TO RESPONDENT)	09-02-2021	Nekkanti Bindupriya W/o N S V Kiran Kumar Vs Nekkanti Sharada W/o Nakkanti Balasubramanyama	VIJAYABHASKAR REDDY RGH
111	Crl.Misc. 1421/2020 (NOTICE TO RESPONDENT)	09-02-2021	Pakeeramma W/o. Sharanappa Vs The Tahashildar, Birth and Deaths registration, Tahasil Office, Sindhanur	Ramana Gouda